

ITEM NO.14

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 14761/2024

YASH KHULLAR

Appellant(s)

VERSUS

I.R. CONSTRUCTIONS PVT. LTD. & ORS.

Respondent(s)

Date : 06-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. S. K. Verma, AOR
Mr. Saurabh Upadhyay, Adv.
Ms. Hardikaa Kalia, Adv.
Mr. Manish Chaurasia, Adv.
Mr. Adhyatmik Khanna, Adv.

For Respondent(s) :

Mr. Ameet Siingh, Adv.
Mr. Ankit Ambasta, Adv.
Mr. Anil Kumar Saxena, Adv.
Mr. Praveen Swarup, AOR

Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.

Ms. Christi Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1, 4 and 7 are duly represented.

Despite service being complete, none has entered appearance
for respondent nos. 3, 5 and 6.

Learned counsel for the petitioner has filed an application for substitution in respect of deceased respondent no.2. As per office report, the said application is defective. Defects be cured on or before 20.01.2026.

Thereafter, list the said application before the Hon'ble Judge-in-Chambers.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

DM